

COURT – I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 123 of 2011 &
I.A. Nos. 199 & 200 of 2011

Dated : 1st March, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Punjab State Power Corporation Ltd.Appellant (s)
Versus
Powergrid Corporation of India Limited & Ors. ... Respondent (s)

Counsel for the Appellant (s) : Mr. Pradeep Misra
Mr. P.J. Singh & Mr. Bawa (Reps.)

Counsel for the Respondent(s): Mr. M.G. Ramachandran,
Ms. Sneha Venkataramani for R.1

Mr. S.K. Chaturvedi for R.10

ORDER

An affidavit has been filed by the learned counsel for the Respondent.

The learned counsel for the Appellant seeks some time to get instructions with regard to the same.

Post the matter on **16.03.2012.**

(Rakesh Nath)
Technical Member
TS/sm

(Justice M. Karpaga Vinayagam)
Chairperson